

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

28

ORDER SHEET

COURT NO. : 1

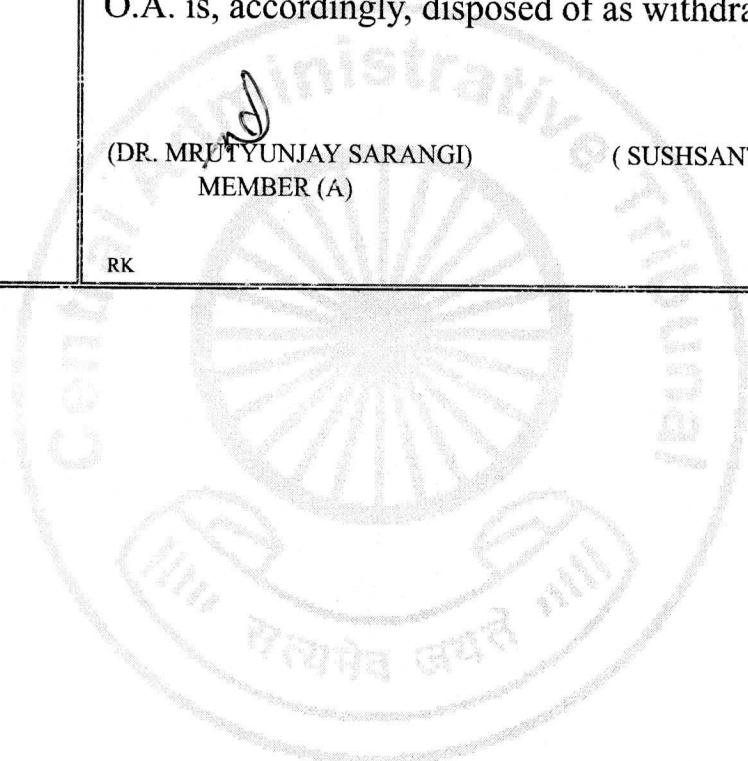
03.01.2018

O.A./260/261/2014
FOR FURTHER ORDERPURNA CHANDRA SETHI
-V/S-
ARCHOEOLOGICAL SURVEY OF INDIA

ITEM NO:9

FOR APPLICANTS(S) Adv. : Mr. B.Rout

FOR RESPONDENTS(S) Adv.: Mr. S.K.Singh

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant seeks permission to withdraw this O.A. as his grievance has been redressed. Permission is accorded.</p> <p>O.A. is, accordingly, disposed of as withdrawn.</p> <div style="text-align: center;">  <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> </div>